

(b) whether they have been granted extra pay/allowance for being on duty on the day; and

(c) if so, the quantum of extra remuneration ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) Number 17,500 of Polling personnel on Election Duty on 11.3.1972.

Number of Police personnel (including Officers) deployed on law and order duties on that day. 8,961

Total : 26,461

(b) and (c). The usual D. A./T. A. only is admissible to the Government employees on polling duties.

However, a sum of Rs. 10,175/- has been/is being paid as cash allowance in lieu of free food to the enrolled police officers (upto the rank of Assistant Sub-Inspectors) who performed more than 9 hours duty at a stretch on Election day.

**Rs. 60 Lakh State Bank of India Fraud Case**

3234. SHRI B. K. DASCHOWDHURY: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Rs. 60-lakh State Bank of India fraud case has been finalised; and

(b) if so, the outcome thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS : (SHRI F. H. MOHSIN) : (a) Yes.

(b) Two accused Shri R. S. Nagarwala and Shri V. P. Malhotra were arrested in this case. Shri V. P. Malhotra accused was discharged by the court as no case was made out against him. Shri R. S. Nagarwala accused died on 2.3.1972 in the course of retrial in the court of Additional Chief Judicial Magistrate, New Delhi. The court ordered closure of the criminal proceedings against him.

**Replacement of Secretary in N. I. D. C. Ltd. New Delhi**

3235. SHRI INDRAJIT GUPTA :  
SHRI JYOTIRMOY BOSU :

Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to refer to the reply given to Unstarred Question No. 2173 on the 15th June, 1971 regarding the appointment of qualified Secretary in the National Industrial Development Corporation Ltd., New Delhi and state :

(a) whether any instruction has been issued to the National Industrial Development Corporation Ltd. New Delhi to replace its present unqualified Secretary by a qualified person;

(b) if not, the reasons therefor;

(c) whether the present Secretary is drawing a higher salary than the salaries of Secretaries of other Public Sector Undertakings which have Head Offices in Delhi; and

(d) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD):

(a) No, Sir,

(b) The Instructions referred to in reply to the Unstarred Question No. 2173 on 15th June, 1971 do not contemplate the replacement of existing Secretaries. The instructions relate to the appointment of qualified Secretaries in future.

(c) The pay scale of the Secretary, NIDC is Rs. 1600-2250. The pay scale of Secretaries in all other public undertakings except Fertilizer Corporation of India located in New Delhi are lower than that of the Secretary N. I. D. C., Ltd.

(d) In addition to attending to Board meeting the Secretary N. I. D. C., Ltd., is also head of the non-technical Division dealing with loans, administration, finance and accounts.

Features in regional languages over T. V.

3236. SHRI R. S. PANDEY : Will the Minister of INFORMATION AND